

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:1371
ANSWERED ON:16.11.2010
EXPENDITURE ON TRANSPORTATION
Adhalrao Patil Shri Shivaji;Wankhede Shri Subhash Bapurao

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether heavy expenditure is incurred on transportation of foodgrains to storage godowns and from there to the distribution centres;
- (b) if so, the details thereof during each of the last three years;
- (c) the total quantity of foodgrains lost due to pilferage during transportation and storage alongwith the value thereof; and
- (d) the measures taken by the Government to check such wasteful expenditure and loss of foodgrains?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF THE STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) & (b): FCI incurs freight on transportation of foodgrains from procurement centres to godowns in consuming regions. However, expenditure on transportation of foodgrains from FCI depots to distribution centres for TPDS and other Welfare Schemes is borne by State Governments.

Details of expenditure incurred by FCI on freight during last three years are as follows:-

(in crore rupees)

2007-08 3319

2008-09 3276

2009-10 (RE) 3239

(c): Details of theft/pilferage in FCI during last three years are given as under:-

Year Quantity of foodgrains Value (in lakh Rs.)

2007-08 97.85MT 8.96

2008-09 1.15MT 0.17

(d): The following steps have been taken to detect and curb theft/pilferage of foodgrains:-

(a) Installation of barbed wire fencing of boundary walls, provisions of street lights in godowns /complexes and proper locking of sheds.

(b) Security staff of FCI as well as other agencies like Home Guards, Special Police Officers, Central Industrial Security Force and State Armed Police are deployed for safety of stocks.

(c) FIRs have also been lodged with Police where pilferage has come to notice. Apart from this, departmental action including recovery of loss has been resorted to act as deterrent.